

submitted recently to Government, India's system of preventing accidents like the Bhopal gas disaster is faulty;

(b) if so, the details thereof; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (c). International Labour Organisation sent a Mission in April, 1985 consisting of two Experts for assessing the technical needs in the field of safety in industrial units in the context of the industrial accident at Bhopal in December, 1984. The report of the Mission which was forwarded to the Government by the I.L.O. has given a number of recommendations on the control of major hazards in India. However, the report has not found the Indian system of preventing accidents faulty.

Development of Deep Sea Fisheries

2056. SHRI S. KRISHNA KUMAR : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the number of deep sea fishing vessels currently operating in Exclusive Economic Zone of Indian territory;

(b) the particulars of deep sea fishing charter agreements entered by Government and currently under operation; and

(c) what measures Government propose to take for development of deep sea fisheries in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) The total number of commercial deep sea fishing vessels currently operating in the Indian Exclusive Economic Zone is 84.

(b) Charter party agreements are entered into by the Indian chartering

companies with their respective foreign collaborators. Till now, 21 companies have entered into charter party agreements for chartering a total of 115 vessels. Only 8 vessels are operating at present.

(c) The following measures have already been taken by the Government for the development of deep sea fisheries in the country :—

- (i) Augmentation of deep sea fishing fleet through a judicious mix of indigenous, imported and chartered fishing vessels.
- (ii) Providing 33% subsidy on the cost of indigenously constructed deep sea fishing vessels.
- (iii) Providing loans on soft terms for purchase of fishing vessels through the Shipping Development Fund Committee (SDFC).
- (iv) Promotion of joint venture programme with foreign fishing industry.
- (v) Augmentation of fisheries survey in the EEZ.
- (vi) Training of fishery operatives for creating a cadre of trained man power for manning the deep sea fishing vessels.
- (vii) Assistance for construction of fishing harbours at major and minor ports and of landing and berthing facilities at smaller fishing centres.
- (viii) Regulation of fishing by foreign vessels in the EEZ by promulgating the MZI (Regulation of fishing by foreign vessels) Act, 1981.

Agricultural Production in Punjab and Other States

2057. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :